

Advance increments to Central Government Employees learning Hindi

6772. SHRI CHINTAMANI JENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are providing scholarships as well advance increments to the Governments servants who are getting certificates in learning Hindi; and

(b) if so, whether Government propose to give encouragement to the Central Government employees to learn other regional languages by declaring same facilities i.e. advance increments etc. in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. Government sanction advance increments to employees who pass the requisite Hindi examination. There is, however, no provision for grant of scholarships.

(b) No such proposal is under consideration.

कोरबा में विस्फोटक सामग्री का निर्माण करने वाले संयंत्र की स्थापना

6773. श्री निहाल सिंह : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) कोरबा में विस्फोटक सामग्री का निर्माण करने वाले संयंत्र की स्थापना कब और किसके सहयोग से की गई थी और उसमें कितना निवेश किया गया है तथा इसमें कितने व्यक्ति लगे हुए हैं ;

(ख) इस संयंत्र का वार्षिक उत्पादन क्या है तथा क्या मार्च, 1980 तक चालू होने वाले दूसरे संयंत्र को चलू कर दिया गया है ; और

(ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना) : (क) से (ग). मे० इण्डो-बर्मा पेट्रोलियम क० लि० ने मे० ग्राइरिको कैमिकल्स, यू०एस०ए० के सहयोग से मार्च, 1978 में कोरबा में अपने प्रथम संयंत्र की स्थापना की थी। संयंत्र के चालू होने के समय कुल 130.08 लाख रुपये की पूंजी का निवेश किया गया था। पिछले तीन वर्षों में इस एकक का उत्पादन निम्न प्रकार रहा है :—

वर्ष	उत्पादन (मि० टनों में)
1978-79	2,166
1979-80	5,523
1980-81	3,801

दूसरा संयंत्र निर्धारित समय के अनुसार मार्च, 1980 में चालू हुआ था। कोरबा के दोनों संयंत्रों में 28-2-1981 को कुल 249 व्यक्ति सेवा नियोजित थे।

Reservation rules for promotion in the Office of the Engineer-in-Chief

6774. SHRI R. R. BHOLE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that reservation rules in promotions for Scheduled Caste and Scheduled Tribe employees have not been followed in the Engineer-in-Chief while filling up the posts of Assistant Engineers and Office Superintendents;

(b) whether the matter was brought to the notice of the Government by Kendriya Dalit Karamchari Dal, Pune and Several Members of Parliament;

(c) the nature of objections raised by them; and

(d) the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Yes, Sir.

(c) The allegations were that SC/ST employees were not considered in accordance with the existing instructions for promotion to the grade of Assistant Engineer from among Supdts E/M Grade I and to the grade of Office Supdt Gde. II from among UDCs/Stenographers and also that SC/ST employees already in the panel had not been promoted pending de-reservation orders in respect of reserved posts.

(d) It was found on examination that there was no cause for grievance as the relevant instructions had been complied with and SC/ST employees on the panel promoted.

Assistance of CRP and BSF sought by States to maintain Law and Order

6775. SHRI T. R. SHAMANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the States which have sought the assistance of the Central Reserve Police and Border Security Forces during the last one year to maintain law and order in their respective States;

(b) the number of each force taken by the respective States, State-wise; and

(c) the amount payable in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The State Governments of Assam, Bihar, Gujarat, Haryana, Himachal

Pradesh, Jammu and Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Meghalaya, Orissa Rajasthan, Tripura, Uttar Pradesh, Tamil Nadu, West Bengal and Kerala have sought the assistance of Central Reserve Police Force and Border Security Force during the period from 1-1-1980 to 31-12-1980 for maintaining law and order.

(b) Requisitions received from the above mentioned State Governments for Central Reserve Police Force/ Border Security Force assistance was met from time to time depending on the availability of these Force and for varying periods.

(c) A statement showing the approximate amount recoverable from these State Governments on this account for the period from 1-1-1980 to 31-12-1980 is attached.

Statement

State-wise approximate amount payable by each State on account of the Deployment of BSF/CRPF Units for the period from 1-1-1980 to 31-12-1980

State	Amount
1. Assam	72,82,600
2. Bihar	13,87,200
3. Gujarat	8,48,950
4. Haryana	4,950
5. Jammu and Kashmir	1,44,000
6. Himachal Pradesh	20,900
7. Karnataka	2,12,380
9. Madhya Pradesh	40,600
9. Maharashtra	86,600
10. Meghalaya	6,71,600
11. Orissa	1,36,500
12. Rajasthan	15,58,400
13. Tripura	31,23,500
14. Uttar Pradesh	30,56,850
15. Tamil Nadu	54,000
16. West Bengal	5,66,500
17. Kerala	11,000